

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 31**

**C.P. (IB)/1230(MB)2020**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **RAJKOT NAGARIK SAHAKARI BANK LTD V/s  
MR. HEM KETAN RAJ**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Anjali Sharma i/b Crowford Bayley & Co. for the Personal Guarantor present.

Ld. Counsel for the Personal Guarantor seeks one more week time to file Reply.

List this matter on Board on. List this matter on Board on **10.05.2024**.

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**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**

Rehan Shaikh